

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

**Excise Appeal No. 60076 of 2017**

**Noble Alchem Pvt Ltd**

**.....Appellant**

*VERSUS*

**Commissioner of CE & ST, Rohtak**

**.....Respondent**

**APPEARANCE:**

Present for the Appellant: Sh. Naveen Bindal, Advocate

Present for the Respondent: Sh. Raman Mittal, Authorized Representative

**CORAM:**

**HON'BLE Sh. S. S. GARG, MEMBER (JUDICIAL)**

**HON'BLE Sh. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING/DECISION: 10.05.2024

**O R D E R**

The appeal is allowed. For order, see order of date passed in  
Excise Appeal No. 60074 of 2017.

**(S. S. GARG)  
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)  
MEMBER (TECHNICAL)**